

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2190

ANSWERED ON:05.03.2003

EXPULSION OF PAK DIPLOMATIC PERSONNEL

ADHI SANKAR;CHANDRESH PATEL KORDIA;DALPAT SINGH PARASTE;GORDHANBHAI JAVIA;HARIBHAU MAHALE;MANIKRAO HODLYA GAVIT;VILAS BABURAO MUTTEMMWAR

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

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(a) whether the acting High Commissioner of Pakistan and some other members of the Pakistan High Commission had been expelled recently; (

(b) if so, the details thereof; and (

(c) the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI VINOD KHANNA)

(a) - (c) On February 8, 2003, Government asked Pakistan to withdraw its Charge d`Affaires and four other Pakistan High Commission officials. They were found indulging in activities incompatible with their official status.